

Board, and if so, the nature of allegations levelled by the Engineers;

(b) the composition of the Committee, the time by which the Committee is expected to submit its report; and

(c) if the report has been submitted, the salient features thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VARMA):** (a) No Sir.

(b) and (c). Do not arise.

**Centre's Assistance for Power crisis in Punjab**

1058. **SHRI BHOLA MANJHI:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Punjab Government have sought Centre's help to tide over the serious power crisis in the State;

(b) if so, what are the requests made by the State Government; and

(c) what action has been taken thereon?

**THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VARMA):** (a) Yes, Sir.

(b) The Punjab Government have made the following request to the Central Government in view of the serious power crisis in the state:

(i) The Nangal Fertilizer should be closed down.

(ii) Relief may be arranged for Punjab from Satpura Power Station in Madhya Pradesh through Rajasthan transmission net work.

(iii) The share of the various states of Northern Region from

the Rajasthan Atomic Power Plants be decided.

(c) The load of Nangal Fertilizer Factory has been reduced from 98 MW to 60 MW w.e.f. 10th February, 1973. As regard relief from Satpura, the Chief Minister of Rajasthan has been requested for allowing relief to Punjab through the Rajasthan Net work. The Power transferred so far has not been appreciable. The share of various States from Rajasthan Atomic Power Project is being finalised.

**Red Tape Stalling Capital's Third Rail Terminus Plan**

1959. **SHRI BHOLA MANJHI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether attention of Government has been drawn to the news appearing in the 'Hindustan Times' on the 11th January, 1973 under the caption "Red tape stalling capital's 3rd rail terminus plan"; and

(b) if so, Government reaction thereto?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI):** (a) Yes.

(b) The Report of the Survey Team is awaited and a decision will be taken on receipt thereof.

**Suspension of Power supply to Punjab from Rajasthan**

1060. **SHRI SUKHDEO PRASAD VARMA:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether power supply to Punjab from Satpura in Rajasthan was suspended during January, 1973; and

(b) if so, the reasons for the same and the action taken by the Centre in that regard?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VARMA): (a) The power supply to Punjab was considerably reduced in January, 1973.

(b) The reduction of power supply to Punjab from Satpura was due to the increase in the requirement of Rajasthan and Madhya Pradesh. Chief Minister of Rajasthan has been requested by the Union Minister of Irrigation and Power for passing on the surplus power from Satpura to Punjab.

**Sharing of Waters of Sona River by Bihar, Madhya Pradesh and U.P.**

1061. SHRI SUKHDEO PRASAD VERMA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Central formula to resolve the differences among Bihar, Madhya Pradesh and Uttar Pradesh on the sharing of the waters of the Sona river has not found favour with cultivators of the State of Bihar; and

(b) if so, whether in view of this the Centre proposes to reconsider the formula?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VARMA): (a) and (b). Discussions have been held with the three States and efforts continue to be made to evolve proposals which might be acceptable to all of them. It is hoped that a settlement will be arrived at amongst the States in the near future.

**Request by West Bengal Government to enquire into Central allegations against D.V.C.**

1062. SHRI RA. MBHAGAT PASWAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether West Bengal Government had requested the Centre to inquire into the allegations of administrative inefficiency and bureaucratic

bungling in Damodar Valley Corporation; and

(b) if so, the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VARMA): (a) No, Sir.

(b) Does not arise.

**'Work-to-rule' agitation by Workers of O.&N.G.C.**

1063. SHRI YAMUNA PRASAD MANDAL:

SHRI PRIYA RANAJN DAS. MUNSI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether O.&N.G.C. workers resorted to 'work-to-rule' agitation and also one-day strike in the month of January, 1973; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH):

(a) Some of the O.&N.G.C. workers of the Western Region in Gujarat and Jaisalmer Project (Jodhpur) in Rajasthan resorted to 'work-to-rule' and also went on one day's token strike in the month of January, 1973.

(b) This was to press the demands of the Commission's employees for revision of wages, payment of third interim relief and bonus thereon, etc.

**Experts' Comments on Ganga-Cauvery Link**

1064. SHRI YAMUNA PRASAD MANDAL:

SHRI SAMAR MUKHERJEE:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Engineering experts in the country have stated that the